

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 126**  
**(IB)-129(PB)/2022**  
**IA-5604/2022, IA/6621/ND/2023**

**IN THE MATTER OF:**

**Orbis Trusteeship Services Pvt Ltd**

**... Applicant/Petitioner**

**Versus**

**Harvinder Singh Sikka**

**... Respondent**

**Under Section: 95(1) of (IBC)**

**Order delivered on 11.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Petitioner** : Adv. Anindita R. Chowdhury, Adv. Vatsala Rai,  
Adv. Sushrut Garg

**For the RP** : Adv. Dhananjaya Sud, Adv. Akhand Pratap  
Singh, Adv. Hemant Sethi

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-5604/2022, IA/6621/ND/2023:** List on 12.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**